IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 116
(IB)-612(ND)/2020

IN THE MATTER OF:

RDC Concrete (India) Pvt. Ltd. … Applicant

Vs.

Lotus Greens Developers Pvt. Ltd. … Respondent

Order under Section 9 of IBC.

Order delivered on 19.03.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Mr. Arush Khanna and Ms. Shreya Singh, Advocates

ORDER

Learned Counsel for the applicant states that parties have already settled the matter and post-dated cheques have been handed over to the applicant. He seeks time to complete process.

List on 03.05.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH